

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

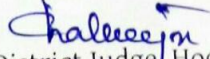
Order No. 222

Dated 18.08.2020

Perused the letter No. 67 dated 17.08.2020 of Smt. Prarthana Banerjee, Civil Judge (Jr. Divn), 2nd Court, Arambagh, Hooghly. Smt. Banerjee has intimated this end that She will not be able to attend her duties on 19.08.2020 due to some medical urgency among her members of family.

In this circumstances, Smt. Sweta Srivastava, Civil Judge (Jr. Divn), 1st Court, Arambagh, Hooghly shall remain in charge of all Court of Civil Judge (Jr. Divn) at Arambagh Sub-Division in place of Smt. Prarthana Banerjee. This office Order No. 219 dated 13.08.2020 is modified to this extent only.

Inform all concerned.

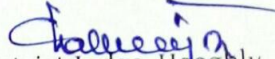

District Judge Hooghly
18.08.2020

Memo No. 1179(2)/hw

Dated 18.08.2020

Copy forwarded for information and taking necessary action to :-

1. Civil Judge (Jr. Divn), 1st Court, Arambagh, Hooghly
2. Civil Judge (Jr. Divn), 2nd Court, Arambagh, Hooghly


District Judge, Hooghly
18.08.2020